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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 143 of 2007

Tuesday, this the 13th day of February 2007

Hon'ble Mr. Justice Khem Karan, Vice Chairman,
Hon'ble Mr. K.S. Menon, Member (A)

1. Surya Bhan Singh, S/o Sri Sheo Kumar Singh, r/o 131 E Loko Colony South, North Central Railway, Kanpur working under Senior Section Engineer, North Central Railway Headquarter, Kanpur.
2. Sri Ram Son of Sri Agnu working in North Central Railway Headquarters, Kanpur.
3. Ganga Deen Son of Sri Bihari Lal working under North Central Railway Headquarters, Kanpur.
4. Ramu Prasad Son of Sri Ayodhya Prasad working under North Central Railway Headquarters, Kanpur.
5. Ram Ashre Son of Sri Ram Sewak, working under North Central Railway Headquarters, Kanpur.
6. Chandrapal Son of Sri Raghu Raj, working under North Central Railway Headquarters, Kanpur.
7. Ram Singh Son of Sri Jagatpal, working under North Central Railway Headquarters, Kanpur.
8. Satya Deo Son of Sri Rajpati, working under North Central Railway Headquarters, Kanpur.
9. Ram Kumar Tiwari Son of Sri Ram Swaroop Tiwari, working under North Central Railway Headquarters, Kanpur.
10. Sadik Ali Son of Sri Ashik Ali, working under North Central Railway Headquarters, Kanpur.
11. Ram Lakhman Son of Sri Ram Lal, working under North Central Railway Headquarters, Kanpur.
12. Chhedi Lal Son of Sri Ishwar Deen, working under North Central Railway Headquarters, Kanpur.
13. Puttan Lal Son of Sri Binda Deen, working under North Central Railway Headquarters, Kanpur.
14. Sushil Kumar Son of Sri Kanahi Lal, working under North Central Railway Headquarters, Kanpur.
15. Kaloo Son of Sri Bhaiya Deen, working under North Central Railway Headquarters, Kanpur.

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16. Mohd. Ahsan Son of Sri Kaloo, working under North Central Railway Headquarters, Kanpur.
17. Desh Raj Son of Ram Narayan, working under North Central Railway Headquarters, Kanpur.
18. Ram Nath Son of Sri Raghu Raj, working under North Central Railway Headquarters, Kanpur.
19. Moti Lal Son of Sri Sati Deen, working under North Central Railway Headquarters, Kanpur.
20. Laxmi Narayan Son of Bhadai, working under North Central Railway Headquarters, Kanpur.
21. Mohd. Salim Son of Sri Mohabat Ali, working under North Central Railway Headquarters, Kanpur.
22. Mewa Lal Son of Sri Kalpnath, working under North Central Railway Headquarters, Kanpur.
23. Duddh Nath Son of Thakur Deen, working under North Central Railway Headquarters, Kanpur.
24. Mahadeo Son of Ayodhya Prasad, working under North Central Railway Headquarters, Kanpur.
25. Ram Sajeevan Son of Sukhdeo, working under North Central Railway Headquarters, Kanpur.
26. Sheo Ram Son of Het Lal, working under North Central Railway Headquarters, Kanpur.
27. Dal Chand Son of Jiya Lal, working under North Central Railway Headquarters, Kanpur.
28. Gulab Son of Jagarnath, working under North Central Railway Headquarters, Kanpur.
29. Sher Singh Son of Sri Babu Singh, working under North Central Railway Headquarters, Kanpur.
30. Gorelal Son of Ram Suhawal, working under North Central Railway Headquarters, Kanpur.
31. Ravindra Kumar Srivastava, Son of Den Dayal Srivastava, working under North Central Railway Headquarters, Kanpur.
32. Ram Shankar Son of Nanda Prasad, working under North Central Railway Headquarters, Kanpur.

.....Applicants.

By Advocate : Shri A. D. Singh

Versus

1. Union of India through the General Manager, Head Quarter North Central Railway, Allahabad.
2. The Divisional Railway Manager, North Central Railway, Allahabad.

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3. The Divisional Personal Officer, (Personnel), North Central Railway, Allahabad.
4. The Assistant Divisional Engineer (AEN) Head Quarter/Chief North Central Railway, Kanpur.
5. Sr. Section Engineer, (Works), North Central Railway, Head Quarter, Kanpur.

..... Respondents

By Advocate :

ORDERJustice Khem Karan, Vice Chairman

These applicants have come with a case that long back they were engaged as Casual Worker in the Railways in Group 'D' and were subsequently conferred the temporary status on completing a certain period of service and were thereafter also regularized on the post of Helper Khalasi Grade I. They say that under the Assured Career Progression Scheme, a railway servant who completes 12 years of regular service is entitled to first such upgradation and on completing 24 years to the second up gradation but in spite of representation having been given by the applicant to the authority concerned, same have not been considered and given. Copy of the representation has been annexed as annexure-1. They say that under the Railway Board's Circular dated 01.10.1999, the applicants are entitled to such up gradation under the said scheme.

2. We think it would be just and proper to dispose of this O.A. at admission stage itself with suitable direction to Divisional Railway Manager, North Central Railway, Allahabad to consider and dispose of the representation, copy of which is annexure-1, in accordance with rules/orders within a period to be fixed by this Tribunal.
3. So, this O.A. is finally disposed of with a direction to respondent no.2- Divisional Railway Manager, North Central Railway, Allahabad to consider and dispose of the representation dated 21.02.2006 (copy of which is annexure-1) of the applicants by passing a speaking order in accordance with the relevant rules/orders/circulars on the subject within a period of 3 months from the date a certified copy of this Order be produced before him.

Member (A)

Vice Chairman

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